demand for new long distance trains like Trivandrum-Calcutta remains unattended and not yet approved. The only solution for solving the developmental problems of Railways in Kerala is the creation of new Zone. The Government of Kerala has also urged for creation of such a Zone.

I urge upon the Central Government to take immediate steps for the creation of a West Cost Railway Zone in Kerala.

(v) Need for Construction of a Link Road at Village Edapady in Salem District of Tamil Nadu under Integrated Tribal Development Programme

SHRI K. KANDASAMY (RASIPURAM): Mr. Deputy-Speaker, Sir, at present there is no proper road facility or pathway available at Edapady village which is attached with Pachamalai village coming under Kangavalli Panchayat Union of Salem District of Tamil Nadu State. The tribals, who are the majority of the inhabitants, primary school teachers, noon-meal organisers and fair price shopkeepers are facing a lot of difficulties for want of such pathway/ road facility for their day-to-day basic needs to carry things from nearby areas. Even though the Integrated Tribal Development Programme is in existence, it is not being properly implemented. Now, articles and luggage/baggages are being carried by donkeys and by headloads causing a lot of inconvenience. Hence, I urge upon the Central Government to take immediate steps to provide road facility in that area, Edapady village, under Integrated Tribal Development Programme to enable the inhabitants to live there peacefully.

(vi) Need to introduce Shatabdi Express Train between Delhi-Barellly-Lucknow.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (BAREILLY): Bareilly is a major industrial city in Uttar Pradesh. There are many big industries here including four sugar mills. Aonia fertilizer unit of IFFCO and Synthetic and Chemical Industries. Keeping in view the importance of this city, it has been decided by the centre to develop it as a countormagnet city under the National Capital Region. Work has been started under it but till today, there is no satisfactory train service from Delhi to Bareilly. As a result, a lot of inconvenience is caused to the passengers. The local public representatives and other people have been demanding for introduction of a Shatabdi Express between Delhi-Bareilly-Lucknow or Delhi-Bareilly-Nainital (Kathgodam) for a long time and the then Minister of Railways accepted the said demand when he had come to Bareilly, but a proper decision has not been taken in this regard.

Therefore, the Minister of Railways is requested to make announcement regarding the introduction of a new Shatabdi Express between Delhi-Bareilly-Lucknow.

[English]

SHRIMATI GEETA MUKHERJEE (PANSKURA): Sir,

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today, from various textile mills all over the country, trade unions belonging to all parties—the Congress, the BJP, the CPI, the CPI (M), Forward Block, Janata Dal. etc.—have come here. The textile mills being closed in West Bengal, in Gujarat, in Maharashtra, in Rajasthan, in Kanpur and in all other States has created a very serious situation.

15.00 hrs.

Workers of several mills like NTC and BAC from all over India are demonstrating and are asking the help of the Parliamentarians to see to it that those mills are reopened and they get back their jobs.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (BAREILLY): Mr. Deputy Speaker, Sir, thousands of youth have come here from Uttar Pradesh.

MR. DEPUTY SPEAKER: It is not zero hour.

SHRI SANTOSH KUMAR GANGWAR: It is very important subject. You have allowed everybody.

MR. DEPUTY SPEAKER: I have not allowed.

SHRI SANTOSH KUMAR GANGWAR: Maharaja Saheb is very much annoyed. Please give him an opportunity to speak.

[English]

SHRI MANABENDRA SHAH (TEHRI-GARHWAL): I would like to draw your attention to the fact that three Resolutions have come from Lucknow for the creation of Uttarakhand. The previous Prime Minister had declared from the Red Fort that this demand would be fulfilled. But, now the Home Minister says that he is considering a Bill and it would be sent to Lucknow for approval. I wish the Speaker was sitting in the Chair because he knows very well that when Assam was bifurcated, though the then State Government opposed it, the Central Government refused to accept the State Government's opposition and created a separate State. Now, the Home Minister says, 'We will send it to U.P.' Why is it so? The State Government has already given a blank cheque to the Central Government to create Uttarakhand. Now an excuse is being given that it would be sent to Lucknow. I would request the hon. Speaker through you to direct the Government of India to draft the Bill and submit it to the House in this very Session so that it can be passed and Uttarakhand could be created. It is not necessary to send it to Lucknow. Please direct the Government to take necessary action.

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): We would apprise the Government of the feelings of the House.